

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

RA 63/99 in OA 1264/97

DATE OF ORDER : 23.9.1999

Between :-

1. LGK Rao	9. VV Phani Kumar
2. Smt.N.K.M.Lakshmi	10.N.Viswanathan
3. S.B.Kulkarni	11.V.Chandrasekhar
4. V.Krishnamachari	12.K.Visweswara Rao
5. M.R.Murthy	13.AB Chakbrothy
6. K.Rama Mohan	14.Ranga Krishna Rao
7. P.C.Victor Babu	15.J.Satyanandam
8. Vamana Dongre	

...Petitioners/Applicants

And

1. The Union of India rep. by its Secretary, M/o Personnel & Training, New Delhi.
2. The Financial Advisor (Defence Services), M/o Defence (Finance), New Delhi.
3. The Controller General of Defence Accounts, RK Puram, New Delhi.
4. The Controller of Defence Accounts, Staff road, Sec'bad-9.

... Respondents/Respondents

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Counsel for the Applicants : Shri A.V.Sarma

Counsel for the Respondents : Shri V.Vinod Kumar, Addl.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri A.V.Sharma, counsel for the Applicants and
Sri V.Vinod Kumar, learned Standing Counsel for the Respondents.

2. The contentions raised in this Review Application are same as in R.A.60/99 which is disposed of today. For the reasons stated therein, this R.A. is also dismissed. No costs.

केस संख्या	RA-63/99
CASE NUMBER	04-1264/97
नर्णय का तारीख	23/3/98
Date of Judgement
प्रति तथार किया गया दिन	6/4/98
Copy Made Ready on
<i>[Signature]</i>	
अनभाग अधिकारी(न्यायिक) उप रजिस्ट्रार (जालिया) Section Officer (J)/Dy. Registrar	